

Management Committee. This Committee has been meeting periodically. The Director General (Works) has been delegated enhanced powers under various Rules. All this has reduced the necessity for more frequent meetings of the Management Committee.

Seniority list of Telephone Operators of Lady Harding Hospital

2235. SHRI PURAN CHANDRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central Administrative Tribunal has thrice laid down the deadlines for finalisation of the seniority list and compliance of other directions in respect of the Telephone Operators of the Lady Harding Hospital, New Delhi;

(b) if so, the details thereof;

(c) whether action has been taken as per directions of Central Administrative Tribunal;

(d) if not the reasons therefor; and

(e) the steps taken to expedite the required action?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) and (b). The Central Administrative Tribunal has delivered their judgement on 21.11.1986, 12.8.1987 and 21.7.1988 on the petition of Telephone Operator in Lady Harding Medical College and Smt. S.K. Hospital. The orders passed by the Central Administrative Tribunal on 21st July, 1988 were in supersession of all previous directions and have prescribed a time limit of four months for implementation of their orders on—

- (i) payment of overtime allowance claim of the Telephone Operator; &

- (ii) finalisation of seniority list of clerical grade after interpolating the names of Telephone Operators at proper places and after consideration of objections filed by the affected employees.

(c) to (e).

- (i) Telephone Operator was required to submit the overtime allowance claims in the prescribed form along with evidence of her having worked on overtime, failing which it would be presumed that she was not entitled to such allowance. She has not submitted her OTA claims so far.

- (ii) Tentative seniority list of clerical grade was circulated on 19.4.1988. In accordance with the direction of the Honourable Tribunal, objections, if any, were invited from affected employees. The affected employees filed their objections which continued to be received till 18.6.1989. Since the number of objections was significantly large, the seniority list could only be finalised on 27.7.1989.

- (iii) In compliance with the directions of the C.A.T. Special Pay of Rs. 20 per month was granted to the Telephone Operator (s).

Complaints regarding supply of inferior quality of essential commodities to Punjab

2236. SHRI KAMAL CHAUDHRY: Will the Minister of FOOD AND CIVIL SUPPLIES be please to state: